

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 11<sup>th</sup> November, 2016*

No.HC.VII-02/2016/ 5030 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate, (M)/(S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Designation	District	Head-quarters
1.	Shri Mrinal Newpane	Sub-Divisional Judicial Magistrate (M), Lakhipur, the post being created by the Govt., vide letter No. JDJ(E).162/2011/17 dated 28.09.2012 issued by the Deputy LR & Secretary to the Govt. of Assam, Judicial Department	Cachar	Lakhipur
2.	Shri Forhan Uddin Choudhury	Sub-Divisional Judicial Magistrate (S), Barpeta (vice Shri Mrinal Newpane transferred.)	Barpeta	Barpeta

No.HC.VII-02/2016/ 5031 /A. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.2, Cachar, Silchar, is posted at the same station i.e. Silchar, as Munsiff No.1, vice Shri Forhan Uddin Choudhury transferred.

Shri Tapadar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-02/2016/ 5032 /A. Shri Jayanta Kumar Saikia, Munsiff No.3, Cachar, Silchar, is posted at the same station i.e. Silchar, as Munsiff No.2, vice Shri Jafar Md. Azizul Karim Tapadar posted at the same station.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

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*Ug 11/11/16*

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No.HC.VII-02/2016/ 5033 /A. Smti Monica Missong, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Dhakuakhana, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Barpeta, vice Smti Jahnabi Devi transferred.

Smti Missong will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Dhakuakhana and join her new assignment immediately.

No.HC.VII-02/2016/ 5034 /A. Shri Surajit Das, Munsiff No.2 designate, Dhubri, is transferred and posted as Munsiff No.2, Barpeta, vice Shri Angshuman Kaushik resigned from Grade-III of the Assam Judicial Service.

No.HC.VII-02/2016/ 5035 /A. Smti Jahnabi Devi, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Lakhipur, the post being created by the Govt., vide letter No. JDJ(E).162/2011/17 dated 28.09.2012 issued by the Deputy LR & Secretary to the Govt. of Assam, Judicial Department.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and join her new assignment positively **on 19.11.2016 at 10-00 a.m.**

NO.HC.VII-02/2016/ 5036 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Jahnabi Devi

The power is personal to the Officers concerned and may be exercised by them at any station.

NO.HC.VII-02/2016/ 5037 /A. The Sub-Divisional Judicial Magistrate (M), Dhakuakhana shall remain in-charge of the Court and Office of the Munsiff –cum-Judicial Magistrate, 1<sup>st</sup> Class, Dhakuakhana, until further orders.

By Order,  
Sd/- M.A. Ali,

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-02/2016/ 5038 -5065 /A.

Dated 18.12.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati

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Wd/11/12/16

3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member, MACT, No.2 & 3, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
11. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
12. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
13. The Chief Judicial Magistrate, \_\_\_\_\_
14. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
15. The Sub-Divisional Judicial Magistrate (M), Dhakuakhana
16. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (S), Barpeta. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join his new assignment positively **on 19.11.2016 at 10-00 a.m.**
17. Shri Forhan Uddin Choudhury, Munsiff No.1, Cachar, Silchar. He will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.
18. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.2, Cachar, Silchar
19. Shri Jayanta Kumar Saikia, Munsiff No.3, Cachar, Silchar
20. Smti Monica Missong, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Dhakuakhana
21. Shri Surajit Das, Munsiff No.2 designate, Dhubri (C/O Shri Dhaneswar Das, House No.23, Bye Lane No.2, Chandan Nagar, Survey, Guwahati- 28)
22. Smti Jahnabi Devi, Judicial Magistrate, 1<sup>st</sup> Class, Barpeta
23. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
24. The Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
26. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
27. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
28. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

  
**REGISTRAR (VIGILANCE)**